

**Office of the District & Sessions Judge, Ghaziabad.**

Date : 22-04-2021

(Order No. 208/2021)

In view of the reports dated 22-04-2021 received from Chief Medical Officer Ghaziabad through whatsapp that Smt. Archana Rani, Addl. Principal Judge, Family Court No. 5, Ghaziabad, Sri Prafull Kumar Chaudhary, Addl. Chief judicial Magistrate, Court No. 4, Ghaziabad and Sri Nitesh Verma, Class III employee of District Court, Ghaziabad have been found corona positive and vide aforesaid reports, Chief Medical Officer Ghaziabad has opined for 24 hours closure of Civil Courts Ghaziabad for complete sanitization of Court Campus.

In this regard Hon'ble Court vide letter No. 1941/LXXXVII-CPC/ e-Courts/Allahabad Dated : 05-04-2021 has issued Guidelines for functioning of District Court/ Tribunals, keeping in view the increasing cases of Covid-19 in Districts. Para 08 of aforesaid guidelines provided as follows:

" Where the District Administration/ CMO concerned is of the opinion that the District/ Outlying court campus should be closed for a particular period and / or the District Judge is of the opinion that the District Court/ Court Campus should be closed for particular period, then the such Court / Court Campus may be closed for the said period and intimation mentioning the specific reason may be sent to Allahabad High Court."


Hence, in compliance of mandate contained in para 8 of Hon'ble Court's Letter No. 1941/LXXXVII-CPC/ e-Courts/Allahabad Dated : 05-04-2021 for complete sanitization of Court Campus, District Courts shall remain closed for 24 hours i.e. on 23-04-2021. Meanwhile, complete sanitization of Court Campus be done under supervision of Officer-in-charge Nazarat and Chief Judicial Magistrate, Ghaziabad and to submit their compliance report by 10.00 A.M. on 26-04-2021.

Case fixed on 23-04-2021 shall be taken on 28-05-2021 for hearing excluding Bail Application, Cases under section 156(3) Cr.P.C. and Cases expedited vide order of Hon'ble High Court and Hon'ble supreme Court.

As courts of A.C.J.M. (Rlys) and the Principal Magistrate, Juvenile Justice Board are situated outside premises of District Court, Ghaziabad, hence they shall remain functional.

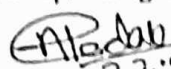
Information be sent to the Hon'ble High Court, Allahabad and also be uploaded on the Official Website, District Court, Ghaziabad.

Inform all concerned accordingly.

  
22.04.2021  
District & Sessions Judge,  
Ghaziabad.

Copy to:-

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Officer-in-charge(Nazarat), District Court, Ghaziabad.
- 7- Chief Judicial Magistrate, Ghaziabad.
- 8- Sec. D.L.S.A. Ghaziabad.
- 9- Bar Association Ghaziabad.
- 10- D.G.C. Criminal Ghaziabad.
- 11- Joint Director Prosecution Ghaziabad
- 12- District Information Officer, Ghaziabad.
- 13- A.C.J.M. Railway, Ghaziabad.
- 14- Principal Magistrate Juvenile Court, Ghaziabad.
- 15- Nodal Officer(Computers)/ System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.

  
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